

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 68700-735 F. 5(1)/2023

Dated, Delhi the 6 SEP 2023

Sub:- Appointment of Ms.Gomati Manocha, DHJS as Registrar, National Commission for Protection of Child Rights, New Delhi on deputation basis.

Copy forwarded for information to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi



248
24.234-B.

GAZ
15-9-23

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

OUT-AT-ONCE

No. /DHC/GAZ.-IIB/G-8/NCPCR/2023

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

The Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, New Delhi.

Sub.: Appointment of Ms.Gomati Manocha, DHJS, as Registrar, National Commission for Protection of Child Rights, New Delhi, on deputation basis.

Sir,

I am directed to forward herewith a copy of letter dated 04.09.2023 received from the Assistant Director, National Commission for Protection of Child Rights, on the above subject, and to request you to relieve Ms.Gomati Manocha, an officer of Delhi Higher Judicial Service, to enable her to join on or after 18.09.2023 as Registrar in the National Commission for Protection of Child Rights, New Delhi, on deputation basis, initially for a period of three years.

Yours sincerely,

Encl.: As above

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.-IIB)
for Registrar General

Endst. No. 6552-6555 DHC/GAZ.IIB/G-8/NCPCR/2023

Dated: 12/9/2023

Copy forwarded for information and necessary action to:-

- ✓ 1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Assistant Director, National Commission for Protection of Child Rights, 5th Floor, Chanderlok Building, 36/Janpath, New Delhi-110001.
3. The Joint Registrar (Gaz-IA), Delhi High Court, New Delhi.
4. The Joint Registrar (Gaz-IB), Delhi High Court, New Delhi.

(Sandeep Kumar)
Administrative Officer (Judicial)(Gaz.-IIB)